

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 106 (ND)/2009

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: M/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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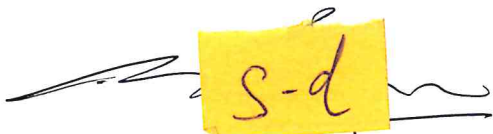
	For the Petitioner (s)	:	Mr. Narendra M. Sharma, Ms. Sakshi Mehley, Ms. Prachi Gupta and Mr. Vivek Malik, Advocates	
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	For the Respondent (s)	:	Mr. Ramesh Singh and Ms. Swaralipi Deb Roy, Advocates	
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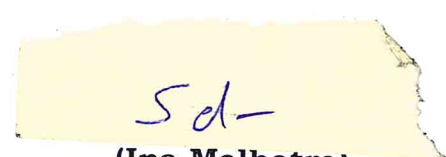
ORDER

No time left.

Renotify this case on 13 & 14 December, 2017 for final arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)